

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

In the Court of Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Dated 27-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>EVIDENCE.</u>			
1) M.V.C.	17/2020		
2) M.V.C.	120/2019	CROSS EXAMINATION OF PW	SRI. GANAIAH
<u>OBJECTION</u>			
3) M.V.C.	41/2020		JAGANNATH .K.
<u>NOTICE</u>			
1) CrI.Misc.	10013/2021	ISSUE NOTICE	Public Prosecutor
<u>ARGUMENTS</u>			
2) CRL.A	10006/2014		T..N.Balaji
3) SC	10018/2018		Public Prosecutor
<u>EVIDENCE</u>			
4) SC	6/2011	SS TO WITNESSES	
5) SC	10039/2018	SS TO WITNESSES	Public Prosecutor
<u>ACCUSED STATEMENT u/s 313 CrPC</u>			
6) SC	10027/2019		Public Prosecutor
<u>ARGUMENTS.</u>			
7) CRL.A	10003/2020		SRI. S. A. KHADRI.
<u>Call on</u>			
8) SC	10028/2015		P.P.
9) SC	10006/2017		Public Prosecutor
10) SC	10028/2018		Public Prosecutor
<u>ORDERS</u>			
11) SC	10010/2020		PUBLIC PROSECUTOR
12) SC	10003/2021		Public Prosecutor
13) SC	10005/2021		Public Prosecutor
14) CrI.Misc.	10107/2021		H.C. ANANDA
15) CrI.Misc.	10109/2021		S. Muniraja
16) CrI.Misc.	10110/2021		Shankar Naik
<u>Await Orders</u>			
17) SC	10027/2015		P.P.
<u>OBJECTION</u>			
18) SC	10005/2020		PUBLIC PROSECUTOR
19) CrI.Misc.	10111/2021		Suresh Kumar N

20) CrI.Misc. 10112/2021

21) CrI.Misc. 10113/2021

To Call on to hear before Charge

22) SC 10015/2020

Vasanth Kumar

A.V. Muralidhara

Public Prosecutor